

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

To

On top  
Priority

The Principal District & Sessions' Judge,  
Ramban, Rajouri, Kathua, Budgam, Kulgam,  
Anantnag and Baramulla .

NO:- ~~2154-61/Sts~~ dated :- 19/4/2018

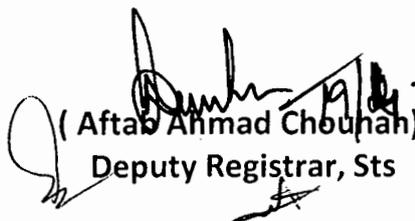
Subject :- Lok Sabha Unstarred Question No. 3120 for 14<sup>th</sup> March 2018  
raised by Sh. B.N. Chandrappa regarding " Commerical  
Disputes".

Sir,

Kindly refer to this office letter No:- 515-37/Sts dt:04.04.2018  
on the subject cited above, the requisite information is still waited from  
your district .

in this connection, it is once again request to send the  
requisite information to this office with in two days by Fax NO:- 0191-  
2509896 enabling us to transmit the same to the Supreme Court of India,  
New Delhi without any further delay .

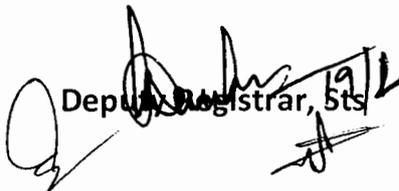
Yours faithfully,

  
( Aftab Ahmad Chounah )  
Deputy Registrar, Sts

✓ No-2154-61/Sts  
dt 19-4-2018

Copy to the:-

Incharge N.I.C, High Court of J&K, Jammu for uploading the same in the  
official website of High Court .

  
Deputy Registrar, Sts